

## SCHEDULE II

### Request Form for Video Conference

1. Case Number/ CNR Number (if any)
2. Cause Title
3. Proposed Date of conference (DD/MM/YYYY): \_\_\_\_\_
4. Location of the Court Point(s): \_\_\_\_\_
5. Location of the Remote Point(s): \_\_\_\_\_
6. Names & Designation of the Participants at the Remote Point: \_\_\_\_\_
7. Reasons for Video Conferencing:

*In the matter of:*

8. Nature of Proceedings: Final Hearing  Motion Hearing  Others

I have read and understood the provisions of Rules for Video Conferencing for Courts (<https://districts.ecourts.gov.in/india/haryana/ambala/circular-notice>). I undertake to remain bound by the same to the extent applicable to me. I agree to pay video conferencing charges if so, directed by the Court.

Signature of the applicant/authorized signatory:

Date:

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#### **For use of the Registry / Court Point Coordinator**

**A) Bench assigned:**

**B) Hearing**

Held on (DD/MM/YYYY)

Commencement Time:

End time:

Number of hours:

**C) Costs:**

Overseas transmission charges if any:

To be Incurred by Applicant /Respondent:

To be shared equally:

Waived; as ordered by the Court:

Signature of the authorised officer:

Date: